

(3)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

OA 191/95

: Date of order 24.7.95

Nand Singh S/o Naurang Singh resident of village and post office Phalodi, Distt. Sawaimadhopur and working as Extra Departmental Branch Postmaster, Phalodi, Distt. Sawaimadhopur (Raj.)

... Applicant

VERSUS

1. Union of India through the Secretary to the Government of India, Department of Posts, Ministry of Communications, New Delhi- 110 001.
2. The Chief Postmaster General, Rajasthan Circle, Jaipur- 302 007.
3. The Director Postal Services, Jaipur Region, Jaipur- 302 007.
4. The Superintendent of Post Offices, Sawaimadhopur Division, Sawaimadhopur.
5. Shri S.N. Bansanwal, Superintendent of Post Offices, Sawaimadhopur Division, Sawaimadhopur.

... Respondents:

CORAM

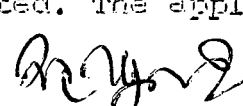
Hon'ble Mr. O.P. Sharma, Member (Administrative)
Hon'ble Mr. Rattan Prakash, Member (Judicial)

For the Applicant ... Mr. K.L. Thawani.
For the Respondents ... Mr. K.N. Shrimal.

O R D E R

(PER HON'BLE MR. O.P. SHARMA, MEMBER (ADMINISTRATIVE))

Heard. During the arguments the learned counsel for the applicant sought permission to withdraw this application as he wants to file a fresh application in view of the appointment of a regularly selected candidate. Permission is granted. The application is dismissed ~~as it is~~ as withdrawn.


(RATTAN PRAKASH)
MEMBER (J)


(O.P. SHARMA)
MEMBER (A)

AHQ.